## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Private Limited
NAME OF THE PETITIONER(S)	Rexnord India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rejn Fr. V.S. Rajn for petitines	Advocati	9849120942	De

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Shri V.B. Raju, Ld. Counsel on behalf of Shri V.S. Raju, Ld. Counsel, for Petitioner. At the request of the Counsel for the Petitioner, the case posted for final hearing on 15-11-2017

MEMBER (Tech)

MEMBER (Judl)